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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 2820/97

New Delhi this the 17th Day of August 2000

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Prakash Singh,
S/o Late Shri Ram Dass
H.No. A-55, New Multan Nagar,
Delhi-110 056.
(By Advocate: Shri Sohan Lal)

Applicant

Vs.
Union of India

1. Through its Secretary,
Ministry of Urban Development and
Employment, Govt. of India,
Nirman Bhawan, New Delhi.
2. Secretary,
Ministry of Personnel, Public Grievances
and Pensions,
North Block, New Delhi.
3. The Director-General of
Works, Central Public Works
Department, Nirman Bhawan,
New Delhi.
(By Advocate: None)

O.R.D.E.R. (Oral)

Hon'ble Shri S.R. Adige, Vice Chairman ((A)

Shri Sohan Lal, Counsel for the Applicant,
states that the grievance is redressed and hence
the OA is dismissed.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S.R. Adige

(S.R. Adige)
Vice Chairman (A)

Mittal